

(TO BE PUBLISHED IN PART-I SECTION-2 OF THE GAZETTE OF INDIA)

भारत सरकार/Government of India
कॉर्पोरेट कार्य मंत्रालय/Ministry of Corporate Affairs

'A' Wing, 5th Floor, Shastri Bhawan
New Delhi -110001, 29 April, 2016

NOTIFICATION

No.PFG(1007)/2011-Ad.I Consequent on his being appointed as CVO in Delhi Development Authority (DDA), Delhi, for a combined tenure of 7 years i.e. upto 22.08.2018 vide Department of Personnel & Training's O.M. No.391/7/2015-AVD-III dated 18.04.2016, Shri Manoj Kumar, IAS (HP:1988) stands relieved of his duties in the Ministry of Corporate Affairs with effect from the afternoon of 02nd May, 2016.

Riaz
(Riazul Haque)

Under Secretary to the Govt. of India

The Manager,
Government of India Press,
Faridabad (Haryana) – along with Hindi Version.

Endt. No.PFG(1007)/2011-Ad.I

Dated the 29 April, 2016

1. Shri Manoj Kumar, Joint Secretary, MCA
2. PS to Corporate Affairs Minister
3. Office of Secretary/AS /DGCoA/JS(M)/JS(B)/JS(K)/JS(AC)/EA/DIIs/Adv. (Cost).
4. Department of Personnel & Training, Office of the Establishment Officer, North Block, New Delhi
5. The Under Secretary, Department of Personnel & Training, North Block, New Delhi w.r.t. their OM No.391/7/2015-AVD-III dated 18.04.2016.
6. The Chief Secretary, Govt. of Himachal Pradesh, Himachal Pradesh Secretariat, Shimla-171001
7. The Accountant General, Govt. of Himachal Pradesh, Shimla, Himachal Pradesh.
8. Central Vigilance Commission (Shri Asit Gopal, Director), Satarkata Bhawan, Block-A, GPO Complex, INA, New Delhi – 110 023.
9. Cash Section, Ministry of Corporate Affairs, Shastri Bhawan, New Delhi
10. Pay & Accounts Officer, Ministry of Corporate Affairs, Paryavaran Bhawan, New Delhi.
11. All Officers/Sections in the MCA.
12. CAT/CCI/CLB/SFIO
13. All RDs/RoCs/ OLS
14. Hindi Section for translation.
15. e-Governance Cell for uploading on website of MCA under 'Transfer-Posting'.
16. Guard File

Riaz
(Riazul Haque)

Under Secretary to the Govt. of India

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